

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.95/96 in OA No.1723/1994

(16)

New Delhi, this 11th day of October, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)
Hon'ble Shri K. Ramamoorthy, Member(A)

Shri Ashok Kumar
s/o Shri Budh Ram
1838, Malkaganj
Gali Hiran, Delhi .. Petitioner

(By Shri M.M. Goyal, Advocate)

Vs.

1. Shri Chhotey Lal
Under Secretary(Admn.)
Govt. of NCT of Delhi, Delhi
2. Shri S.K. Sharma
Supdt. Caretaking Branch
Chief Secretary Office, Delhi Admn.
Delhi .. Respondents

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

The learned counsel for the petitioner states the
petitioner wishes to withdraw this contempt petition.
His request is accepted. Contempt petition is closed.


(K. Ramamoorthy)
Member(A)


(A.V. Haridasan)
Vice-Chairman(J)

/gtv/